

Mr. Siddhartha Dave, Sr. Adv./Amicus Curiae
Ms. Jemtiben AO, Adv.
Mr. Aditya Vaibhav Singh, Adv.
Ms. Aarushi Singh, Adv.
Ms. Vidhi Thaker, Adv.
Ms. Saumya Gupta, Adv.

Mr. Rahul Chitnis, Adv.
Mr. Sachin Patil, AOR
Mr. Aaditya A. Pande, Adv.
Mr. Geo Joseph, Adv.

Ms. Geeta Luthra, Sr. Adv.
Mr. Nitin Saluja, AOR
Ms. Shivani Luthra Lohiya, Adv.
Ms. Sasha Maria Paul, Adv.
Ms. Damini Thakkar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

According to the Office Report dated 23.08.2021, service of show-cause notice is complete in all the matters. However, none has entered appearance on behalf of the accused.

Since the accused are not being represented, we direct the Supreme Court Legal Services Committee ("the Committee" for short) to make available services of any Senior Advocate from the Panel of the Committee alongwith any other Advocate-on-Record to appear on behalf of the accused.

It may be stated here that there are two sets of accused in these matters. It will be entirely up to the Committee to have different sets of Counsel representing the accused or to have the same set of Counsel representing the cause of all the accused.

Let the papers be submitted to the Committee today itself to enable it to take appropriate steps in the matter.

List all these matters for final disposal on 14.09.2021.

(MUKESH NASA)
COURT MASTER

(VIRENDER SINGH)
BRANCH OFFICER